

## OBITUARY REFERENCE

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of our former colleague Shri Ebrahim Sulaiman Sait.

Shri Ebrahim Sulaiman Sait was a Member of the Fourth to Tenth Lok Sabhas from 1967 to 1996. He represented the Kozhikode Parliamentary Constituency of Kerala in the Fourth and Fifth Lok Sabhas; the Manjeri Parliamentary Constituency of Kerala in the Sixth to Ninth Lok Sabhas and the Ponnani Parliamentary Constituency of Kerala in the Tenth Lok Sabha.

Earlier Shri Sait was a Member of the Rajya Sabha from 1960 to 1966.

During his long and illustrious tenure as a parliamentarian, Shri Sait ably served on various Parliamentary Committees.

A renowned social and political activist Shri Sait started his career as a teacher. A multi-faceted personality, Shri Sait took active interest in socio-cultural and educational activities and was champion of religious and educational rights of the minorities. He was the Honorary Magistrate Cochin, from 1954 to 1957 and General Secretary, Kerala Muslim Education Association, Ernakulam from 1957 to 1959 and its Vice-President from 1959 to 1965. He was General Secretary, All India Muslim Personal Law Board in 1973 and member, National Integration Council. He was also a member of the Central Haj Advisory Board from 1982 to 1985 and Central Wakf Council.

A man of letters he was editor of a magazine published by the Urdu Society of Aligarh Muslim University. He had also to his credit a publication of selected Urdu Poems; and books on Muslim League, its History and Objectives and Muslim Personal Law.

A widely travelled person Shri Sait was a member of the Indian Parliamentary Delegation to Afghanistan, Iran and Turkey in 1971 and to Switzerland and the United Kingdom in 1975.

Shri Ebrahim Sulaiman Sait passed away on 27<sup>th</sup> April 2005 at Bangalore at the age of 83.

We deeply mourn the loss of this friend and I am sure the House would join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

**11.05 hrs.**

The Members then stood in silence for a short while.

MR. SPEAKER: Q. No. 481, Shri Ajoy Chakraborty – not present.

Q. No. 482, Shri E. Ponnuswamy.